

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/151(CHE)/2021
NAME OF THE PETITIONER(S) : State Bank of India
NAME OF THE RESPONDENTS : Ahmed A R Buhari
UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Present: Ld. Counsel Shri. K Chandrasekaran for the Petitioner.

None for the Respondent.

Shri. Prasanna Kumar R, IRP in person.

We are informed that till date dues of the IRP have not been paid despite directions.

Ld. Counsel seeks some more time to seek instructions.

List the petition for hearing on **09.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)